

Name of the Corporate Debtor : T R S Technology Private Limited

Name of the IRP : **Sanjay Agrawal**

Insolvency Commentment Date : 16th December-2022 (Order received on 22nd December'2022)

List of Creditors as on 26th January, 2023

As per regulation-13(2)(ca) of IBBI (Insolvency Resolution Process of Corporate Persons) Regulations-2016

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

S.N.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed (in Rs.)	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% Voting Share in CoC					
1	IFCI Limited	04/01/2023	4,717,703,295.02	4,717,703,295.02	Term Loan	4,717,703,295.02	Yes	No	99.92%				-	**
			4,717,703,295.02	4,717,703,295.02	-	4,717,703,295.02	-	-	99.92%		-	-	-	

Remarks:

*** Claims have been provisionally admitted for full amount on the basis of Form-C, Declaration and affidavit with supporting documents/proof of received from claimant. Pending verification of claim account with books of accounts and other records of Corporate Debtor, amount of claim admitted may change subsequently.*